

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 26 OF 2019 & IA No. 77 OF 2019**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Indian Railways**

**.... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Co. Ltd.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran  
Pulkit Agarwal  
Poorva Saigal  
Anushree Bardhan  
Shubham Arya  
Arvind Kumar Dubey

Counsel for the Respondent(s) : Rimali Batra for R1  
Pratiti Rungta for R2  
Amit Kapur  
Malcolm Dinyar Desai  
Kunal Kaul  
Tushar Nagar  
Abhishek Ashok Munot for R3

**ORDER**

We have heard learned senior counsel Mr. M.G. Ramachandran, arguing for the appellant. List the IA for further hearing on **11.11.2019**.

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**